

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 1199 OF 2024

IN THE MATTER OF:

**News Item titled “Explained How in Violation of EIA Rules CTE CTO Granted to
Polluting Units in Kathua” appearing in the Typewriter dated 10.09.2024**

MEMO OF PARTIES (As per order dated 30.09.2024)

**News Item titled “Explained How in Violation of EIA Rules CTE CTO Granted to
Polluting Units in Kathua” appearing in the Typewriter dated 10.09.2024**

VERSUS

- 1. Member Secretary, J&K Pollution Control Board**
J&K Pollution Control Board, 1st Floor, Jawaharlal Nehru Building,
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Email: jkpcb@jk.gov.in (Respondent No.1)
- 2. Member Secretary, Central Pollution Control Board (CPCB)**
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- 3. Ministry of Environment, Forest and Climate Change (MoEF&CC), Through
its Regional Office, J&K**
Ministry of Environment, Forest and Climate Change, Regional Office, 5th Floor,
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& Kashmir, India
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- 4. District Magistrate (DM), Kathua**
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